

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

118. I.A. 3663/2023 IN C.P.(IB)-1902/(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **04.04.2024**

NAME OF THE PARTIES: Corporation Bank

Vs.

Privilege Healthcare Services Pvt. Ltd.

***Appearance***

**For Applicant:** Adv. Prakash Shinde a/w Ruchita Jain i/b MDP and  
Partners

**For Respondent:** Adv. Krushna Udeshi i/b Salar Shetty in I.A.  
3663/2023

SECTION 7 OF IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Heard, Ld. Counsel for the parties. I.A. 3663/2023 is **Reserved for Order.**

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)

//NSW//